NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL APPLICATION NUMBER : TCP/184/2016 PETITION NUMBER : Venkatraman Shivkumar NAME OF THE PETITIONER(S) : M/s Then India Energy Private Limited & 13 others NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Course for Petitioner K.RAMASAMY Coursel for 2#3.

ORDER

Counsel for petitioner present. Counsel for R1, counsel for R2 & R3 and counsel for R4 & R11 are present. No representation on behalf of R5, R6, R12 & R13. They were absent on 26.07.2017 and 10.8.2017. It appears that they are not interested to proceed with the matter. In the circumstances, R5, R6, R12 & R13 are set ex parte. Both the counsel present today submitted that the pleadings are complete and sought time for making submissions. Time extended at their request. Put up on 03.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)